

Date of
Order

Order

28-11-91

None present for the Applicant.

Mr. R. N. Mathur, Counsel for the
Respondents

May be listed for direction on

29/11/91.

B. N. Dhaundiyal
(B. N. Dhaundiyal)
Admn. Member.

C. A. T.
Gopal Krishna
Member (Judg.)

29/11/91

None present for the Applicant.

Mr. R. N. Mathur, Counsel for the
Respondents.

C.A. is hereby dismissed in default
for non-prosecution on the part of
Applicant.

B. N. Dhaundiyal
(B. N. Dhaundiyal)
Admn. Member.

C. A. T.
Gopal Krishna
29-11-91.
Member (Judg.)

Received
J. S. Dhaundiyal
29/11/91

and copy

J. S. Dhaundiyal

17/12/91